- (b) if so, the rates thereof:
- (c) what rate is payable to the unskilled workers in coal mines;
- (d) whether a demand has been made by manganese workers to bring their wages at par with coal mines workers: and
- (e) if so, what steps are being taken in the light of the aforesaid demand? THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) The Government have recently revised (in September, 1980) the minimum rates of wages for the workers employed in various mining employments including Mangarese mines.
- (b) The rates of wages are as under:—
  - 1. Unskilled —Rs. 6.65 per day
  - 2. Semi-skilled —Rs. 836 per day
  - 3. Skilled and Cierical —Rs. 10.00 per day
- skilled worker employed in coal mines as on 1-1-1980 was Rs. 550.80 per month.
  - (d) Yes, Sir,
- (e) Further revision of minimum wages in the employment in Manganese mines as well as in other mines is under consideration of the Government.

## Report of the working Group on Triba! Development

- 2214. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:
- (a) whether his Ministry received the Report of Working Group on Tribal Development for Sixth Five Year Plan;
- (b) if so, what are the recommendations of the Group regarding the flow of funds for Tribal Sub-plan areas from different sources:
- (c) whether his Ministry has accepted all the recommendations of the working Group and worked out the plan, schemes, programmes and earmarking of funds; and
- (d) of so, the reasons therefor?
  THE MINISTER OF STATE IN THE
  MINISTRY OF DEFENCE (SHRI
  SHIVRAJ V. PATIL ) (a) Yes, Sir.

(b) to (d). The recommendations made in the Report of the Working Group on Tribal Development are under consideration of the Planning Commission.

## Implementation of Government orders on Reservation in BHEL, Trichy

2215. SHRI K. B. S. MANI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government of India orders providing reservation for Scheduled Castes/Scheduled Tribes at the time of initial appointments, promotions and in confirmation stage have not been implemented in BHEL, Trichy, Tamil Nadu from the date of issue of these orders; if so, the reasons therefor:
- (b) if implemented, the cadre-wise details from the date of issue of these orders:
- (c) how many employees from last grade to officers grade are employed in BHEL, Trichy, Tamil Nadu from the commencement of the concern; and
- (d) cadre-wise and the year-wise details with the particulars of Scheduled Castes and Scheduled Tribes and the general?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI S. A. SANGNA (a) The Government directives in this respect are being followed by the Trichy Unit of BHEL from the date of issue of these directives.

- (b) For purposes of implementing the reservation orders, the posts have been classified into Groups A, B, C and D. The details in respect of initial recruitment under these Groups are given in Statement-I. In respect of promotions, the information is given in Statement-II.
- (c) Total number of employees Group-wise employed in BHEL, Trichy as on 31-10-80 is as given in Statement-III.
- (d) The group-wise details of the number of employees giving the figures belonging to Scheduled Castes/Scheduled Tribes as on 31-10-80 are given in Statement-III. Compilation of year-wise information will take time.

Written Answers

Statement I

No. of Employees recruited in Earsus groups in BHEL Trichs

		Croup	Group A		5	Group B	1	Grou	Group C	-	7.	Group D	* ***
		Posts erroing of Pay with a not less than E	rzíng a vay or with a maxima than Rs. 1300/-	a vay or Scale a maximum of Rt. 1300/-	Posts carryin of Pay with not less the less than	Posts carrying a Pay or scale of Pay with a maximum of not less than Rs. 1300. b. I less than Rs. 1300.	Posts carrying a Pay or scale of Pay with a maximum of not less than Rs. 600 b t less than Rs. 1300;-	Posts carryi of pay with ove, Rs, 20	Posts carrying a pay or Scale of pay with a maximum of ove, Rs. 2007- but less than Rs. 900%	or Scale imum of less than	Posts carrying of Pay with a which is Rs.	Posts carrying pay or scale of Pay with a maximum of which is Rs. 200 or less	pay or scale maximum of 200 or less
; ; ;	í	No.	S	ST	No. recruited	, 32	Ţ.	No recruited	Š	ST	No. Recruited		ST
1971		65 .	2	Ę	5.1	8	ĘŅ.	6g1	-	Nil	942	51	
1972		. 32	s	Nil	25	-	Nil	134	r	Nil	336	84	_
1973	•	. 51	7	-	47	6	N.	470	77	77	279	êg S	
1974		. 4	S	я	6+1	7	Nii	432	65	а	214	₩.	
1975		. 76	9	N EN	47	:	:	684	129	æ	982 983	57	IIN
9461	•	. 232	38	4	21	-	;	304	<del>1</del> 22	а	201	40	:
1977	•		=	gard .	80	:	:	† <sub>119</sub>	194	:	134	23	-
. 8761	•		·	Nii	14	1-	-	797	145	÷C	152	24	42
1979	•	. 75	12	-	46	6	Nil	119	153	-	102	47	2

		St	atement-II		
NUMBER	OF		PROMOTED ROUP-WISE	IN	SC/ST/OTHERS

			Group	В		Gro	ир С		Gro	up D
Year		SC	ST	Others	SG	ST	Others	SC	ST	Others
1973	•	ı	1	118	56	2	776	29	_	92
1974		_		90	39	3	953	78	_	171
1975		t		203	25	-	717	78	ı	184
1976		3	-	180	111	1	1011	35	_	78
1977.		1		126	72	24	545	39	_	65
1978		3	-	280	107		1100	48	_	200
1979		_	-	72	192	4	1106	25		82
1980		_		239	198	1	1048	28	1	68

Note: The number of employees promoted belonging to SC/ST depends upon the number within the consideration/eligibility zone. Such employees are, however, assessed by the Departmental Promotion Committee with relaxed standard.

Group	Total No. cf employee	SC	ST
A	1,29	86	7
В	1,031	25	1
$\mathbf{c}$	8,280	1,057	8
D	2,419	767	34
TOTAL	13.023	1,935	50

## Setting up of a Newsprint Unit at Pugaluar, Karur

2216. SHRI S. A. DORAI SEBAS-TIAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the newsprint manufacturing unit in the joint sector is to be started at Pugaluar in Karur constituency in Tamil Nadu with a cost of Rs. 184 crores;

- (b) if so, what is the percentage of shares held by Financing Institutions:
- (c) the names of the promoters; and
- (d) whether the Project is to be taken up during this current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A letter of intent has been granted to M/s. Tamil Nadu Newsprint & Papers Ltd. for setting up a new undertaking for the manufacture of newsprint and writing & printing paper in Salem District, Tamil Nadu. Exact location is yet to be decided.

- (b) The percentage of shares to be held by the financial institutions has not yet been decided.
- (c) The Government of Tamil Nadu is the promoter of the project.
- (d) The implementation of the project will be taken up as soon as the total finances required for the project are mobilised.